

कारण बीमा कंपनियां खुले आम डंके की चोट पर जनता को लूट रही हैं और मनमानी करती हैं। दुनिया के अनेक देशों की तुलना में भारत में दावों को लेकर निजी स्वास्थ्य बीमा क्षेत्र में शिकायतों की दर उच्चतम है। दुनिया में कुछ ऐसे देश भी हैं, जहां निजी कंपनियों के लिए शत-प्रतिशत दावों का भुगतान करना अनिवार्य है।

महोदय, मैं सरकार से लोक महत्व के अविलंबनीय विषय पर स्वास्थ्य बीमा क्षेत्र में दावों के निबटारे और कंपनियों की कार्यशैली की श्रेष्ठ जनहितकारी गुणवत्ता स्थापित करने के लिए सरकार को अविलंब सख्त नीति निर्धारित करने, दोषी कंपनियों के खिलाफ कठोर कार्रवाई करने की मांग करता हूं।

Need to take measures to check ozone pollution in Delhi-NCR

SHRI HARSHVARDHAN SINGH DUNGARPUR (Rajasthan): Sir, I would like to draw the attention of the Government regarding increase in ozone pollution in Delhi-NCR during the current summer due to heat wave. As a matter of fact, ozone is a deadly gas to the extent that even short duration exposure can worsen respiratory conditions and asthma and, at times, lead to emergency hospital admission. Further, ozone is not directly emitted from any source but is formed from reaction between gases in the air under the influence of sunlight and high temperature. According to Air Quality Index released daily by Central Pollution Control Board, ozone is the dominant pollutant of the day on 28 days between 1st April and 15th June, 2019. On the basis of these ozone data, the Centre for Science and Environment has analysed that ozone is high in NCR towns. For example, Faridabad has experienced the highest share of days, that is, 80 per cent, followed by Ghaziabad with 67 per cent and Gurugram 21 per cent of days. In Delhi, the average level has exceeded the standard on 16 per cent of days this summer. Therefore, it is clear that ozone is a dominant pollutant factor behind bad Air Quality Index which can lead to serious health crisis. Hence, exact cause in the increase in ozone pollution in Delhi-NCR during the current summer season may be investigated. Also, what measures have been taken/being taken to control this alarming situation and how will its reoccurrence in next summer be prevented?

MR. CHAIRMAN: The House stands adjourned till 1100 hours on Wednesday, the 31st July, 2019.

*The House then adjourned at fifty-seven minutes past
seven of the clock till eleven of the clock on
Wednesday, the 31st July, 2019.*